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## (1868) 12 CAL CK 0020

## **Calcutta High Court**

Case No: None

Queen APPELLANT

Vs

Tulsi Sing and Others RESPONDENT

Date of Decision: Dec. 21, 1868

## **Judgement**

Loch, J.

We concur in the opinion expressed by the Judge, and direct that the fine imposed upon Thakur Singh and his party be remitted.